

**Meeting of Chief Ministers to discuss
Cauvery Water Dispute**

*464. SHRI S. KUMARAN;
SHRI M. KADERSHAH;

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government propose to convene another meeting of the Chief Ministers of Tamil Nadu, Karnataka and Kerala to discuss the Cauvery Water Dispute;

(b) whether the objections raised by the Chief Minister of Tamil Nadu at the last meeting will be taken into account before convening such a meeting; and

(c) whether Government have a proposal to solve this dispute; if so, the details thereof?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI JAGJIVAN RAM): (a) to (c) The views expressed at the Inter-State meeting between the Union Minister of Agriculture and Irrigation and the Chief Ministers of Karnataka, Kerala and Tamil Nadu, held on 15th and 16th February, 1975, are being studied. The Government of India propose to make further efforts to resolve the differences on the use and development of Cauvery waters amongst the three States by negotiations.

Recognition of Purab Madhyama Examination Equivalent to Matriculation

*465. SHRIMATI AZIZA IMAM;
SHRI SASANKASEKHAR
SANYAL;

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have recently received a proposal from the Bharatiya Vidya Bhawan regarding recognition of Purab Madhyama Examination conducted by the Bharatiya

Vidya Bhavan as equivalent to Matriculation examination; and

(b) if so, what decision Government have taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. D. P. YADAV): (a) and (b) A proposal has been received from the Bharatiya Vidya Bhavan requesting for the recognition by Government of their Purva Madhyama examination as equivalent to S.S.C./Matriculation/First Year examination/Preparatory examination. The proposal is being considered by the Government in consultation with the Visheshagya Samiti of the Kendriya Sanskrit Parishad.

Deaths due to Small-pox in Bihar

*466. DR. K. MATHEW KURLAN: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in all the newspapers on the 16th January, 1975 to the effect that 450 persons have died of small pox in Charsue and nearby villages of Nalanda District in Bihar; and

(b) if so, what remedial measures the Central Government have taken to control small pox in that State?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. KARAN SINGH): (a) Yes, Sir.

(b) A statement is laid on the Table of the Sabha.

Statement

The following measures are being continued for eradication of small-pox in Bihar:

(i) The Intensive Anti-Smallpox Campaign launched with the co-